

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :34

CP NO.(IB)159 /ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DR. NEETIKA AGARWAL V/S ANAND NIROG DHAM HOSPITAL PVT LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. SANCHIT GARGA, SH. NAMMAN RAJVANSHI, ADVS.

COUNSEL FOR RESPONDENT : SH. ROHAN GUPTA, ADV.

CP NO.(IB) 159/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Sanchit Garga alongwith Sh. Namman Rajvanshi, Advocates for the Petitioner and Sh. Rohan Gupta, Advocate for the Respondent through video conferenceing.

Record shows that pleadings are complete in the present case.

Accordingly, put up in the week commencing 25<sup>th</sup> August, 2021 for hearing before the Regular Court/Video Conferencing, by which time learned counsel for the parties may file their written submissions, if they desire to do so.

Dated : 19.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by:  
Md.Zaid  
(Stenographer)